

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.516/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company		Balbir Sharma -Versus-Orissa Minerals Development Co. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Rakesh KUMAR Adv

Petitioner

05/12/2017

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Petitioner has not filed any documents u/s. 9(3)(b) and (c) of the Insolvency and Bankruptcy Code, 2016 (I & B Code). Petitioner is directed to file supplementary affidavit along with the documents in compliance of provisions of Section 9(3)(b) and (c) of the I & B Code within 7 days from today.

List on 09/01/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)